

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 152 OF 2015

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Punjab State Transmission Corpn Ltd. ...Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr
...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anusha Bardhan
Ms. Poorva Saigal

ORDER

Issue notice to the Respondents returnable on 23.09.2015. Dasti
in addition is permitted.

List the matter on **23.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/HCJ

